छापे डाले और बहत से लोगों के घरों से इस किस्म की शराब पाई गई जो सिर्फ डिप्लोमेटन के लिए हैं बल्कि कुछ मकानों से बियर के दो केंसिज और ह्विस्की की 25 बोतलें पिछले महीने निकाली गई ग्रीर क्या सरकार इस सझाव पर ग़ीर करने के लिए तैयार है कि वह डिप्लोमेट्स से कहे कि जब भी उनके वहां फंकशन हो तो वह इण्डियन विजिटमं को भौर इण्डियन इन्बाइटीज को ह्रिस्की न पिलायें क्योंकि उससे हिन्द्स्तान के वकार पर हफं याता है। हमने देखा है कि हमारे बड़े बड़े सीनियर म्राफिसर्ग मौर बड़े बड़े लोग इन पार्टियों में इस तरह से शराब पीते हैं जैसे उन्होंने कभी देखी न हो और जिससे हिन्दस्थान के बकार को तकलीफ होती है। तो क्या सरकार डिप्लोमेट्स को यह हिदायत देगी कि वह सले भ्राम हिन्दुस्तानियों को शराव महय्या न करें ?]

Oral Answers

भ्रो के० सी० पंतः श्रीमन्, ग्रच्छा तो यह है कि शराब पी ही न जाय, अगर पीना है तो खलेग्राम भी जाय । छिपकर भीने से क्या फायदा है ।

MR. CHAIRMAN: Mr. Kota Fun-naiah. [Interruptions)

.SH KI A M 1 AH ig: Sir, TWare io be a difference of opinion between the Minister of State and the Minister in this matter of prohibition,

SHRI MORARJI II. DESAI: There JS ii" difference of opinion between my colleague and myself There may be a difference of opinion between me and the hon. Member.

SHRI A. M. TARIQ: I believte in honesty.

SHRI BHUPESH GUPTA: You allow your officers to drink like fish.

Mr. CHAIRMAN: Mr. Kota Pun-naiah

SH Ki KOTA PUNNAIAH: May I know whether the In in. Minister is aware thai immediately after the hon. Mnnstei: ':; presentation of the Budget thfare was a cartoon wherein

one man was pointing an Embassy to another man and saying: why do I care for these taxes if these Embas-. there? That being the position may I know whelher the Minister considers it desirable to impose some restrictions and to have some control over them?

to Questions

SHRI K. C. PANT: I have already indicated restrictions. Under the Vienna Convention certain conces-we are bound to give thtem.

rsiON ot Oir, Pricing Systkm *554. BABUBHA1 M. CHINAI: WUI the Minister of PETROLEUM AND CHEMICALS be pleased to state:

hether the Government of have asked for revision of the pre ieni tem of oil pricing:

(b) il so. the reasons therefor? THE MINISTER OF STATE MINISTRY PETROLEUMAND OF CHEMICALS AND OF SOCIALWELFARE (SHRI K. RAGHURA-MAIAH): (a) Yes, Sir.

opinion of the Assam (b) In the Government, as the State is produ* ing ni":il i rude and also refin-ing im products, the 1 be on pail of thte. the ba0 import parity which results higlp in Assam than in o(li< ini the country, but should be on tlie b. sis of cost plus margin of profit formula.SHRI BABŪBHAI M. CHĪNAI:Ma: I whether any specificlula has been suggested by the Government and if so what it is andmay I know whether the pricingsystem which is being folios • (•<] m1 idia is (hal different from folio1 in other coun!

R] K. RAGHURAMATAH: So

- I u a the Assam Government is concerI, they have- suggested the fol pricing lowing alternate methods of products: petroleum (1) should be made the pricing
 The Assam Government consi nerv point. ders this to be the only rational basi
- (2) Ex-Refinery price should be fixed ou the basis of cost of production

id of the notional principle of import parity pricing in force now.

(3) Another rational system would be

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to consider both Gauhati and Digboi as Abadan for all purposes. (4) A common exrefinery price for all the refineries in the country should be evolved and the extra profit a ing to any refinery as a result of this and the loss to others if any should be neutralised by a proper adjustment of the Central levy.

As regards the basis of thfe present pricing policy I might mention that since 1957 the basis is this that the import price of oil from Persian Gulf at Calcutta is transplanted to Digboi and the actual freight from Digboi to places of consumption »s added to the price except in the spirit and kerosene case of motor where the stan dard freight is added to the ex-Digboi price. That is the policy now being followed. The various sugges tions made Assam Govern bv ment are naturally under the very serious consideration of Government but the matter has very many facts and very many implications. In the first instance the cost of production at Digboi is much more than the cost at Abadan and of production the House will be interested also to that the ocean freight Irom the Per sian Gulf to Calcutta is less than the freight by road or by river as the rase may be between Calcutta and Therefore Gauhati. to what extent that will help is a matter to be care fully gone into. There are very many other complications in this. We have a iked for some information from the Government about freight, etc. All this will have Io he There is also the question examined. ol' a pool price for all ihe refineries. That again is a very wide question is implications and has to lie very carefully examined.

SHRI CHITTA BASU: Sir may I . .

MR. CHAIRMAN: You always insist in ask a second supplementary when you are the principal ques-tioner. Sere he is ihe principal tioner and he is allowed Io put the oiher supplementary.

SHRI BABUBHA1 M. CHINAI: May I kno-, Ihe total amount o royalty which the Assam Government receives and what is the percentage it accounts for in the cost of production'.'

SHRI K. RAGHURAMAIAH: I do not have offhand this detailed information as to the quantum of royalty paid, If my hon. friend puts a separate question I can give him the information.

SHRI BABUBHAI M. CHINAI: What is its percentage in the cost?

SHRI K. RAGHURAMAIAH: Teri.

श्री श्रार० पो० खैतान: क्या मैं माननीय मंत्री जी से यह जान सकता हूं कि गौहाटी के फरनेस श्राइल के दाम श्रीर वस्बई के फरनेस श्राइल के दामों में कितना डिफरेंसे है ? क्योंकि इसमें डिफरेंस होने की वजह से जो गौहाटी में इन्डस्ट्रीज हैं उनका कास्ट श्राफ प्रोडक्शन ज्यादा पड़ता है । तो क्या इस सम्बन्ध में श्रासाम वालों की कोई मांग आई है ?

श्री श्रशोक मेहता: जी हां, डिफरेंस जरूर हैं और डिफरेंस की कई बजूहात हैं। पहुंचा सबव यह है कि परिशयन गल्फ से बस्बई तक का जो फेट है वह परिशयन गल्फ से कलकत्ते के फेट से बहुत कम है। बस्बई के अन्दर जो पोर्ट बाजेंज है वे कलकत्ते के पोर्ट बाजेंज से बहुत कम है। ये दो बजुहात है। यही बजहात है कि फरनेस बाइन का जो प्रोडक्शन ग्रासाम में होता है और उसके जो दाम होते हैं वे बस्बई से ज्यादा होते है।

श्री सार० पी० खंतान: दूसरे प्रक्षन का जवाव नहीं दिया, जिसमें मैंने पूछा था कि सासाम की इन्डस्ट्री पर कितना बोझा पड़ जाता है ?

श्री श्रशोक मेहता : इन्डस्ट्री को डालने के पहले सारी बाते सोच ली गई थीं।

SHIM CHITTA BASU: Now the Minister has admitted that the price of oil produced in Assam is higher than in other places outside Assam and there has been a complaint by

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SHRI ASOKA MEHTA: They are getting at equal prices. After all, if the freight charges are more there then those charges have to be borne by them. They are getting oil products at prices much lower than the prices at which people in Kashmir are getting. Secondly we must realise why the cost is high there. Compared to the Persian Gulf and Arab oil wells our wells in Assam are very small. We have drilled twice the number of wells as they have in Persian Gulf and Arabia put together and still our production is probably a fraction, one per cent, compared to their production. All these factors have to be borne in mind.

SHRI SURESH J. DESAI: May I know whether the new oil pricing system which seems to be und'ar the contemplation of the Government also includes revision of the oil pricing .system of the Gujarat oil fields and the Koyali Refinery?

SHRI ASOKA MEHTA: Sir, the bulk of our supplies comes from outside. Practically everywhere there is an international price on the basis of which oil prices are determined. As practically 60 per cent of our oil supplies is imported it is necessary tha) our price of oil should be related to the import prices. Wb have related it to the import prices which are most favourable to us. That is from Persia which is close to our coast and where production is very large. Therefore, we have tried to link it up with the most favourable world marktat price. It is not possible to alter this suddenly because there are all kinds of contractual obligations and there are all kinds of other implications, as my colleague pointed out. It is not possible to say just now whether we will have a regional price or we will have a national price. At present we are having a national price because we have a single price. We have a price related to the international price and to it the different

freight charges are added. Whether this system should be altered or not is a matter which, as my colleague pointed out, is under very careful consideration.

to Questions

FOREIGN AID FOR FAMILY PLANNING

*655. SHRI ARJUN ARORA: SHRI A. M. TARIQrt

Will the Minister of HEALTH, FAMILY PLANNING. AND URBAN DEVELOPMENT be pleased to state:

- (a) the foreign aid received during the years 1966-67 and 1967-68 for specific projects of family planning;
- (b) such aid promised for the year 1968-
- (O the names of the countries which gava or promised such aid?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, **FAMILY PLANNING** AND URBAN DEVELOPMENT (DR. S. CHANDRA-SEKHAR): (a) to (c) The required information is given in the statement laid on the Table of the Sabha.

STATEMENT

(a) Aid received during 1966-67

Ford Foundation -An agreement was signed with the Ford Foundation in August, 1966 under which a grant of \$2 28 million is being made available by the Ford Foundation to assist the Indian Family Planning Programme over a period of three years from 1966-67 to 1968-69. This assistance is in the shape of consultants, fellowships, equipments etc. and for experimental projects etc.

Council-Polythene Population threat! and chemicals required for the manufacture of loops was gifted by (he Population Council

I The question was actually asked on the floor of the House by Shri A. M. Tariq.